

ter I, the list, both for the Preliminary and the Main Examinations, should not be so restrictive in its coverage of subjects as would tend to deter promising candidates from offering themselves for selection. On the other hand, if the list is too large, it would hardly be feasible to maintain any reasonable uniformity of standards. Also, with a very large list of optional subjects the number of candidates in several subjects would be too small. The examination in that case would split, as it were, into a large number of separate examinations. Therefore, subjects in which the number of competing candidates is relatively small should (be avoided unless there are strong reasons to the contrary. It is apparent that there can be no clear cut criteria for determining optional subjects for the Civil Services Examination. We have tried to include for the Main Examination all of the more "common" subjects, excluding those which are specifically professional or technical. We have also kept in view the general needs of the services.

It is in the nature of things that a list of this nature has to be a compromise between several conflicting claims and considerations. We believe that the list recommended by us for the Preliminary and Main Examinations, prepared on the basis of detailed discussions with experts, should be found generally satisfactory. The list should be reviewed by the Commission from time to time in consultation with the University Grants Commission and the Universities."

While no proposal to include 'Statistics' and 'Operational Research' as independent optional subject for the Civil Services Examination is immediately under consideration, the suggestions received from various quarters, including those relating to subjects' for the Civil Services Exa-

mination, will be considered by the Union Public Service Commission in due course.

### **Representation to Andaman and Nicobar Islands in Rajya Sabha**

1205. SHRI VISWANATHA  
MENON: SHRI BIR  
CHANDRA DEB  
BURMAN:  
SHRIMATI RAJINDER  
KAUR: SHRI  
HAREKRUSHNA  
MALLICK: SHRI  
AHMED HOSSAIN  
MONDAL:  
SHRIMATI PRATIMA  
BOSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to give representation to the Andaman and Nicobar islands in the Rajya Sabha on the pattern of Arunachal Pradesh;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) Government have no proposal at present to give representation to the Andaman and Nicobar Islands in the Rajya Sabha.

### **National Transport Policy**

1206. SHRI IBRAHIM KALANIYA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have not formulated any national transport policy resulting in wasteful competition between different types of transport systems in the country; and